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Date: 23/12/2025

(1869) 07 CAL CK 0015

Calcutta High Court

Case No: None

In Re: Khettsey Das, An Insolvent

APPELLANT

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RESPONDENT

Date of Decision: July 1, 1869

Judgement

Phear, J.

I think the Commissioner has no powers, excepting those conferred by the Act. The application must, therefore, be refused.